

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.09.2025

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5443 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Employees Provident Fund Organisation, Thane Vs. Pramod Dattaram Rasam, (RP of TMW Fintech Pvt. Ltd.)	Kaushal Gautam
2.	I.A. No. 5462 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Madhuparna Sinha, Suspended Director of Nurit Properties Pvt. Ltd. Vs. SREI Equipment Finance Ltd. & Anr.	Gauri Rishi
3.	I.A. No. 5463 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Manoj Kumar Das & Ors. Vs. State Bank of India & Ors.	Mareesh Pravir Sahay
4.	I.A. No. 5464 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Arpan Maheshkumar Shah, RP of Omshri Devprocon Ltd. Vs. Committee of Creditors Omshri Devprocon Ltd. & Ors.	Kinshuk Chatterjee
5.	I.A. No. 5470 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Dhankalash Distributors Pvt. Ltd. Vs. Vipul Ltd.	Sandeep Khurana
6.	I.A. No. 5479 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Campbell Advertising Pvt. Ltd. Vs. Vipul Ltd.	Sandeep Khurana

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Assistant Registrar**